

ies and surveys, training and testing of components and systems.

Rent-a-Plane Scheme of Vayudoot

1501. SHRI K. RAMAMURTHY Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of marketing strategies launched by Vayudoot to make it economically viable during 1987-88;

(b) the number of aircraft utilised under "Rent-a-Plane" scheme during 1986-87 and 1987-88; and

(c) the details of profit to Vayudoot under this scheme during these years?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The marketing strategies launched by Vayudoot to make the Company economically viable are:-

Package Tours
Rent-a-Plane
Own-a-Plane
Himalayan Air-Trek
Ultra-Fast Couriers Service

(b) and (c). Information is being collected and will be laid on the Table of the House.

Air Accidents

1502. PROF. K. V. THOMAS:
SHRI MOHANBHAI PATEL:
PROF. P. J. KURIEN:
DR. PRABHAT KUMAR
MISHRA:
PROF. RAMKRISHNA MORE:
SHRI H.N. NANJE COWDA:
SHRI SOMNATH RATH:
SHRI A. CHARLES:
SHRI SRIKANTHA DATTA
NARASIMHARAJA WADIYAR:
SHRI AMARSINH RATHAWA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of air accidents involving air-crafts of Indian Airlines, Vayudoot and Air India from January this year;

(b) the estimated loss suffered on account of each of these accidents;

(c) the number of persons died, compensation, claims received, settled and pending, accident-wise;

(d) the main causes of each of these accidents; and

(e) the steps taken or contemplated to prevent such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Since January, 1988 till date 16.11.1988, Indian Airlines and Vayudoot aircraft operating scheduled passenger services have been involved in three accidents each. No aircraft belonging to Air India was involved in any accident during the above period.

(b) The estimated loss suffered by Indian Airlines on their three accidents are as follows:

- (i) VT-EAI at Delhi on 19.6.88-estimated repair cost US\$ 7.735 million.
- (ii) VT-EFK at Baroda on 19.7.88-estimated repair cost US\$ 1.250 million.
- (iii) VT-EAH at Ahmedabad on 19.10.88-the aircraft was a total loss and was insured for US\$ 10 million.

In regard to Vayudoot one accident out of three, which occurred on 19.10.88 at Guwahati F-27 aircraft VT-DMC was a total loss and was insured for Rs. 60 lakhs. The loss suffered on account of remaining two Vayudoot accidents which occurred on 20.6.1988 and 22.9.1988 is being collected.

(c) No fatality took place in the accidents of Indian Airlines to VT-EAI and VT-EFK at Delhi and Baroda respectively. Of

the 135 persons aboard VT-EAH, 133 persons died. In response to the advertisement issued by the Indian Airlines, 46 claim forms were received till 15th November, 1988, out of which 8 claims have been settled and 2 are under settlement.

Similarly, no fatality took place in the accidents of Vayudoot aircraft which occurred on 20.6.1988 and 22.9.1988 at Guna and Aurangabad. All the 34 persons aboard F-27 aircraft VT-DMC died, and the claims for compensation are being processed.

(d) These accidents are under investigation/finalisation.

(e) Based on the findings and causes of the accidents established during investigation, appropriate follow-up action is taken to prevent recurrences of similar events.

Preference to Sportsmen in Recruitment to CISF

1503. PROF. K.V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sportsmen are given preference in the recruitment to Central Industrial Security Force and if so, the details thereof; and

(b) the number of units of Central Industrial Security Force stationed in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):
(a) Direct recruitment in CISF is made in the ranks of Constables, Head Constables (GD), Asstt. Sub Inspector (Executive) and Sub Inspector (executive), in accordance with the qualifications as prescribed in the Recruitment Rules of the post concerned. A copy of these qualifications is given in the statement below.

(b) Central Industrial Security Force is stationed at 10 (ten) units in Kerala.

STATEMENT

Name of the Post	Qualifications as per Recruitment Rules
Constable	Matriculation or equivalent examination of recognised institutes.
Head Constable	Matriculate of a recognised educational Institute with credit of representing once District/State in games, sports and athletics.
Asstt. Sub Inspector Executive	Intermediate or first year examination of three years Degree Course of Pre-Degree Examination by a recognised University or 10+2 and distinguished achievement in sports at National/State/University level.
	Note: Persons with a minimum of higher secondary or equivalent qualifications who represented their Districts/State in games, sports and athletics would also be eligible.
Sub Inspector Executive	(a) Essential: A Bachelor's Degree of recognised University in Arts, Science, Commerce or Law. (b) Desirable: Proficiency in Games, sports & athletics, membership of National Cadet Corps.